

1	2	3	4	5
35	Cement & Gypsum Products	3	2	..
36	Timber Products	1	1
37	Defence Industries
38	Cigarettes
39	Consultancy	4	..	5
40	Miscellaneous	24	15	31
TOTAL		307	267	526

Punjab's claim for central projects

1050. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Government of Punjab has stated its claims to some of the central projects to be set up in public sector;

(b) whether the Punjab Chief Minister has also met him in this connection; and

(c) if so, what is Government's reaction in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (c) The location of Central Projects is based on techno-economic considerations. The discussion between the Minister of State in the Ministry of Industry and Chief Minister of Punjab covered the general question of industrial development of the State of Punjab; no specific projects were discussed.

Transfer of surplus defence land for public use in Punjab

1051. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the land surplus to the requirements of defence purposes in Punjab has been

claimed by the State Government for transferring it for better public use; and

(b) if so, what is the reaction of the Central Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) In accordance with the existing rules and orders, transfer of surplus Defence lands to the State Government is done on its market value on the date of the transfer. In view of the well-settled position, it has not been possible to agree to the transfer of the land to the State Government at book value as requested by them.

Cement production in Madhya Pradesh

1052. SHRI LADLI MOHAN NIGAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the production of cement in Madhya Pradesh is maximum in the country; and

(b) whether it is also a fact that Madhya Pradesh is given only 20 per cent of cement for use for the State Works?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) Yes, Sir. Among

the states, Madhya Pradesh has the maximum installed capacity for cement production.

(b) The allocations of cement to the States are fixed on norms of past consumption and overall availability of cement. According to these norms, the quarterly allocation of cement to Madhya Pradesh works out to 1,66,400 tonnes. However, having regard to the demand for increase in allocation, the quarterly allocation has been increased to two lakh tonnes from the current quarter. Further, additional allocation to the extent of 44,500 tonnes has also been given so far, in quarter Jan-March, 1981 from silo stocks of cement factories in Madhya Pradesh which reported accumulation of stocks in silos due to rail movement difficulties.

Purchase of arms by Pakistan

1053. SHRI F. M. KHAN: Will the Minister of DEFENCE be pleased to state:

(a) the names of countries which have permitted Pakistan to purchase arms from them;

(b) whether Government have lodged any protest with those countries; and

(c) if so, what are the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Pakistan is known to have purchased military equipment from a number of countries including USA, UK, France, West Germany and China.

(b) and (c) Government have expressed the view that large scale induction of arms into the sub-continent will be a destabilising factor and will not help the process of normalisation of relations between Pakistan and India.

1817 RS-4.

सशस्त्र सेनाओं की नियम पुस्तिकाओं तथा संहिताओं का अनुवाद

1054. श्री योगेन्द्र शर्मा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सशस्त्र सेनाओं के संबंध में इस समय कितनी नियम-पुस्तिकाएं तथा संहिताएं प्रयोग में लाई जाती हैं ;

(ख) उपरोक्त नियम-पुस्तिकाओं तथा संहिताओं में से कितनी का अनुवाद हिन्दी में कर लिया गया है और कितनी नियम-पुस्तिकाओं तथा संहिताओं का हिन्दी अनुवाद प्रकाशित कर लिया गया है ;

(ग) शेष नियम-पुस्तिकाओं तथा संहिताओं का अनुवाद कब किए जाने का आशा है ; और

(घ) ऐसी-नियम पुस्तिकाओं/संहिताओं के अनुवाद के लिए तीनों सेनाओं के मुख्यालयों में अलग-अलग कितने कर्मचारी नियुक्त हैं ?

रक्षा मंत्रालय से राज्य मंत्री (श्री शिव राजवीर पाटिल) : (क) और (ख) तीनों सेना मुख्यालयों में इस्तेमाल होने वाले मैन्युअलों, कोडों ट्रेनिंग/तकनीकी पैम्पफलेटों, की संख्या लगभग 16,775 है। इनमें से लगभग 678 का अनुवाद किया जा चुका है और 174 हिन्दी में छापे या साइक्लोस्टाइल किये जा चुके हैं।

(ग) शेष प्रकाशनों को क्रमिक रूप से अनुवाद कराने का एक प्रस्ताव वित्त मंत्रालय के साथ विचाराधीन है।

(घ) कर्मचारियों के बारे में विवरण संलग्न है।